

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CAA-262(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017

NAME OF THE COMPANY: Akash Pipes Pvt. Ltd. With Suridhi Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Nirbhay Kumar (PCS)		
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	For the Respondent (s) :	Mr. C. Balooni, Company Prosecutor for RD		
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ORDER

Re-notify this case on 26.10.2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)

(Lekhraj Singh)